GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1929 ANSWERED ON:08.03.2013 CONCESSIONAL FINANCIAL ASSISTANCE BY NSTFDC Tudu Shri Laxman;Vasava Shri Mansukhbhai D.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government provides concessional financial assistance for the economic development of the Scheduled Tribes (STs) through National Scheduled Tribes Finance and Development Corporation (NSTFDC);
- (b) if so, the objectives and functions of the corporation;
- (c) the eligibility criteria for availing financial assistance from it;
- (d) the financial assistance provided by the corporation for income generating activities and marketing support assistance for economic development of STs under its various schemes during each of the last three years and the current year, scheme-wise and State/ UT-wise; and
- (e) the performance/ achievements of the corporation indicating the number of beneficiaries during the said period, scheme-wise and State/ UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a): Yes Madam. National Scheduled Tribes Finance and Development Corporation provides concessional financial assistance for the economic development of Scheduled Tribes.
- (b): The objectives and functions of NSTFDC are provided at Annex-I.
- (c): The eligibility criteria for availing financial assistance from NSTFDC are that the applicant should belong to Scheduled Tribe community and the annual family income of the applicant should not exceed double the poverty line income limit. This limit, at present, is Rs 81,000/- p.a. for rural areas and Rs 1,04,000/- p.a. for urban areas in line with the norms of Planning Commission.
- (d) & (e): State/ scheme-wise financial assistance provided by NSTFDC along with number of beneficiaries assisted during the last three years and current financial year (upto 28.02.2013) are give at Annex-II.